



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SHAMIMA JAHAN**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1473/2025 in WA/3914/2025	THE STATE OF ASSAM AND 2 ORS Versus SUJIT KUMAR SINGHA AND 6 OTHERS	MR. N UPADHAYAY SC, IRRIGATION	SC, FINANCE DEPTT.
	WITH WA/3914/2025 (Filing Number)	THE STATE OF ASSAM Versus SRI SUJIT KR SINGHA	MR NARAYAN UPADHAYAY	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	WA/151/2025	SRI NILA KANTA CHUTIYA, Versus THE STATE OF ASSAM AND 4ORS	MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
3	WA/166/2025	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S SATYA BILDERS	MR G GOSWAMI	
4	WA/174/2025 CAVT. NO.043920/25,N	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDER AND 12 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP MR B SINHA MR. H ISLAM FOR CAVEATOR
5	WP(C)/2919/2025	TINKU BISWAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN S LASKAR	SC, SEC. EDU.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
6	WP(C)/2886/2025	CANARA BANK, SPECIALISED A R M BRANCH Versus THE STATE OF ASSAM AND 4 OTHERS	MR. A PARVEZ MS I DAS MR D GOGOI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./113/2023 WITH WP(C)/883/2017(D/O)	COAL INDIA LTD. AND 5 ORS. Versus PODUGU RAMESH @ P RAMESH	MR M Z AHMED MR. A M DUTTA	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI
2	MC/21/2024 WITH REVIEW PET./140/202(D/O) AND WP(C)/4477/2022(D/O), FIXED, in I.A.(Civil)/1217/2024 WITH I.A.(Civil)/1217/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	MR. A SARMA, R-1 SC, SEC. EDU.
3	Cont.Cas(C)/211/2024 FIXED WITH I.A.(Civil)/1533/2025 in Cont.Cas(C)/211/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	MR. P MAHANTA(R-2,9) MS. M BORGHAIN(R-2,9) SC, SEC. EDU. M DAS (R-2,9)
		RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	MR S M T CHISTIE MR. U SARMA
4	Cont.Cas(C)/472/2024 FIXED	SMT MAMATA HOJAI Versus RAJPUR HIGH SCHOOL	MR S M T CHISTIE MR B KAUSHIK	MR. P SARMA
5	Cont.Cas(C)/569/2024 FIXED	DIPAK CH. NATH AND 5 ORS. Versus MAMATA HOJAI	MR. J PATOWARY	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR
6	WP(C)/1337/2024 B/O	SANJIB NATH AND 2 ORS. Versus MAMATA HOJAI AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	
		RUKUN UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1766/2025	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD T ALAM MR. I HUSSAIN	PP, ASSAM
2	Bail Appln./1771/2025	TAJUL ALI Versus THE UNION OF INDIA	MR. T CHUTIA MS S NASRAT	SC, CUSTOMS
ORDERS				
3	Review.Pet./102/2023 WP(C) 4413/2022(D/O)	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
4	Crl.A./117/2023 WITH OFFICE NOTE	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR A AHMED A. H. AHMED MR. M ALOM	PP, ASSAM
5	CRL.A(J)/121/2023 2 Y 1 M 3 D :WITH LCR 4 FILES, OFFICE NOTE	JIBLU BIVAR Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
6	Crl.A./187/2023 WITH LCR 3 FILES, OFFICE NOTE	ROPIKA BIBI Versus AZIZUL HOQUE (GAOBURAH) AND 8 ORS. E	MR Z HUSSAIN MR. M HOQUE	MR. M A MONDAL MR. A ISLAM MR E HUSSAIN

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/273/2025	DILIP PATOWARY Versus MEGHA NIDHI DAHAL, IAS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	
2	Cont.Cas(C)/274/2025	M/S N A ENTERPRISE Versus AKASH DEEP, IAS AND 3 ORS	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	
3	Cont.Cas(C)/275/2025	SANJIB KUMAR DAS Versus PRASANTA BORKAKOTI, ACS	MS. M K BROWN	
4	WP(C)/2862/2025	SRI BADAN KALITA Versus THE STATE OF ASSAM AND ORS	MR. A DEKA	GA, ASSAM SC, IWT SC. TRANSPORT DEPTT.
5	WP(C)/2876/2025	SMTI PRIYA DAS Versus THE STATE OF ASSAM AND 7 OTHERS	MR J I BARBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM
6	WP(C)/2877/2025	KISHALAY CHAKRABARTY Versus THE STATE OF ASSAM AND 7 OTHERS	MR. J I BORBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM
7	WP(C)/2879/2025	SMTI RUMA DAS Versus THE STATE OF ASSAM AND 6 OTHERS	MR J I BARBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM
8	WP(C)/2898/2025	M/S C S ENTERPRISE Versus UNION OF INDIA AND ORS	DR ANKIT TODI MS. R JUGLI	GA, ASSAM DY.S.G.I. SC, ECI
9	WP(C)/2901/2025	M/S UPASANA TECHNEP AND ANR Versus THE STATE OF ASSAM AND ORS	MR. M BISWAS J SINGPHO A GHOSAL	SC, P H E SC, FINANCE
10	WP(C)/2907/2025	NOOR HUSSAIN MANDAL Versus THE STATE OF ASSAM AND ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, EXCISE DEPTT.
11	WP(C)/2910/2025	CHARU POLYOLEFIN PRODUCTS Versus MECON LIMITED	MS V V THANYU MR. D KHAN	
ADMISSION				
12	WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)

	WITH I.A.(Civil)/4241/2018 in WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS M/S. G.R. TRADERS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR. R MAZUMDAR MR.P D NAIR MR G ALAM MR. L MOHAN MR.H ROHMAN B BHATTACHARYYA MR.D NAG	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.) GA, ASSAM SC, P H E SC, FINANCE
13	WP(C)/2751/2016			
	WITH WP(C)/2756/2016	M/S S.B. ENTERPRISE and ANR. Versus THE STATE OF ASSAM AND 15 ORS	MR.P D NAIR MR G ALAM MR. L MOHAN MR.H ROHMAN MR.D NAG	GA, ASSAM SC, FINANCE SC, P H E
14				
15	WP(C)/6891/2016	SUBIMAL MAITY Versus THE MANAGEMENT OF MANIKNAGAR TEA ESTATE and ANR.	MS.N MODI MS.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.T ROY(R-1) MS.B SARKAR(R-1) MR.P K DEBROYR-1 MR.S DEY(R-1)
16	WP(C)/1064/2019	BIJOY KUMAR HORLALKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SAIKIA MR. B K DAS MR. A S ALI MR. J ISLAM	SC, WATER RESOURCE
17	WP(C)/3316/2019	ARUP GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	GA, ASSAM
18	WP(C)/453/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	ASSTT.S.G.I. SC, F C I
19	WP(C)/1882/2020	M/S. TECTONICSO Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, PWD
20	WP(C)/2534/2020	M/S. MAA LAXMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SC, PNRD MR. M NATH MS. R.B. BORAH, SC, BTC
21	WP(C)/4516/2023 FIXED	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
22	WP(C)/2318/2024 FIXED	UTTAM KR SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM
23	WP(C)/2319/2024 FIXED	UTTAM KR SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM
		ORDERS		
24	WP(C)/4215/2017	LAKHI NARAYAN MUCHAHARY and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MRA KUNDU	GA, ASSAM SC, APDCL
25	WP(C)/6561/2018	BODOLAND SECURITY SERVICES Versus UNION OF INDIA AND 4 ORS.	MR. A BHATTACHARJEE	ASSTT.S.G.I.
26	WP(C)/776/2020	TOROP ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS	SC, HIGHER EDU MR H R A CHOUDHURY MS. R CHOUDHURY MR. S BARUAH, SC, UGC (R-2) MS. S S ZIA
27	WP(C)/3665/2020	SUSHIL KUMAR DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. A R TAHBILDAR	MR. A K DUTTA ASSTT.S.G.I.

28	WP(C)/903/2021	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM
29	WITH WP(C)/4419/2020	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM
30	WP(C)/3667/2022	BIBEK DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, P AND R.D.
31	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (R-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
32	Cont.Cas(C)/323/2024 FIXED	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3) MR. K KONWAR (R1) MS. N BORAH (R1) MR S DUTTA (R1)
33	WP(C)/363/2025	M/S GLOMAX INTERIOR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BURAGOHAIN MR. M KHAN	SC, INDUSTRIES AND COMMERCE SC, FINANCE DEPTT.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7751/2018 FIXED, WITH LCR	ASHAD ALI @ ARSED ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2 WP(C)/302/2025 B/O, WITH LCR	HASHMAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/2825/2025	MD AYNAL HOQUE ALLIAS AINAL HAQUE ALLIAS AYNAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/2834/2025	KHADEJA KHATUN ALIAS KHODEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR H A AHMED MISS. S PARBIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/2853/2025	JAHURUL HOQUE ALIAS JURUL ISLAM ALIAS JAHURUL SK Versus THE UNION OF INDIA AND ORS	MD A ALI MR N ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/2874/2025	SALEHA KHATUN Versus THE UNION OF INDIA AND OTHERS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/2893/2025	MUSSTT MOHELA BIBI Versus THE UNION OF INDIA	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

8	WP(C)/4745/2018 FIXED, WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS SUSHMITA SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5466/2018 FIXED, WITH LCR	SMTI. ANJANA MANDAL Versus THE UNION OF INDIA AND 8 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/311/2019 WITH LCR	KHUDEJA KHATUN @ KHADIJZA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MR. M ISLAM MD. I H KHAN MR. GOLAM SAROWAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/548/2019 FIXED	AJUFA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6123/2024 B/O, WITH LCR	CHAN BHANU @ CHANBAHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/6509/2024 WITH LCR	FEROJA BIBI @ FEROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/1145/2025 FIXED, WITH LCR	HAKIMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED MR. A S TAPADER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

15	Review.Pet./45/2020 IN WP(C)/227/2018(D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	Review.Pet./29/2022 WITH I.A.(Civil)/2755/2022 IN WP(C)/1559/2020 (D/O) in Review.Pet./29/2022	SURHAB ALI @ SORAB ALI Versus THE UNION OF INDIA AND 5 ORS. SURHAB ALI @ SORAB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MD A ALI MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	Review.Pet./66/2024 IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
19	WP(C)/4662/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM
20	MC/2/2025 WITH REVIEW.PET./75/2023(D/O) in Review.Pet./75/2023	BANESA KHATOON Versus THE UNION OF INDIA AND ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
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11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1656/2025 B/O in WP(C)/2779/2024 WITH WP(C)/2779/2024	DR HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ORS HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR R SINGHA MR R SINGHA MS S PATOWARY MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU SC, U G C SC, FINANCE SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
2	WITH WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
ORDERS				
3	Cont.Cas(C)/373/2020 FIXED	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
4	Review.Pet./77/2023 FIXED	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
5	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (R-1) MR. U SARMA (r-2) MR B KAUSHIK (r-1,2)
6	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



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[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/857/2022	MOINAL HOQUE Versus THE STATE OF ASSAM AND 14 ORS	MR. JUNM LASKAR MS N KHATUN	GA, ASSAM
ADMISSION				
2	WP(C)/4125/2019 WITH OFFICE NOTE	LUXMI TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MS. A BHATTACHARYYA MR. P KALITA
3	WP(C)/7184/2019	M/S. SOLAR AND AGRO ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, DIMA HASAO SC, AGRI. DEPARTMENT
4	WP(C)/7548/2019	M/S. KLIRDAP STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
5	WITH WP(C)/7533/2019	M/S. JAPILANGSO STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
6	WP(C)/496/2020	M/S. P.D.ENTERPRISE Versus THE UNION OF INDIA AND 4 ORS.	MR. P BORA MR. A CHETIA MS A P KAKOTY MR. R HAQUE	MR. B K DAS SC, RAILWAY
7	WP(C)/4225/2020	NANDA SEKHAR UZIR Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, BTC SC, PWD
8	WP(C)/4568/2020	GBB (JV) Versus UNION OF INDIA AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
9	WITH WP(C)/4569/2020	GBB (JV) Versus UNION OF INDIA AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA MR. M P SHARMA	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
10	WP(C)/4631/2020	M/S BEE KAY ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. Y DOLOI MR. S Z RAHMAN	SC, PWD SC, FINANCE

11	WP(C)/5680/2020	NASIKARAIHANA Versus THE STATE OF ASSAM AND 2 ORS	MR. MD S HOQUE	GA, ASSAM
12	WP(C)/64/2021 WITH LCR	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
13	WP(C)/771/2021	URBASHI BARUA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
14	WP(C)/1322/2021	M/S SUDESHNA OIL TRADERS Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. K N CHOUDHURY MR. R DUBEY MR. B SHARMA MR. H DAS	MS S SHARMA (R-5) SC, I O C
15	WP(C)/4118/2021	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
16	WP(C)/4939/2021	M/S. DUTTA ENTERPRISES Versus UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	MS. A GUPTA (R-2,3,4) MR J ISLAM (R-2,3,4) MR S A SIKDER (R-2,3,4) ASSTT.S.G.I. MR. M R ISLAM (R-2,3,4)
17	WP(C)/4507/2022	M/S BOHAGI STORE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DEKA MR P H KONWAR	SC, P AND R.D. GA, ASSAM
18	WP(C)/6918/2022	NUMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE
19	WP(C)/7659/2022	MD. KUTIBUDDIN SK AND 4 ORS Versus THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
20	WP(C)/982/2023	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRAVARTY MR. A GANGULY MS. M ROY MR T CHHETRI A SARMA	SC, P H E SC, K A A C
21	WP(C)/1134/2023	RAMEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
22	WP(C)/1215/2023	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC
23	WITH WP(C)/315/2023	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
24	WP(C)/1233/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
25	WITH I.A.(Civil)/761/2025 in WP(C)/1233/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
25	WP(C)/1235/2023	PRAHALAD ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. D NATH SR. GA, ASSAM
26	WP(C)/1394/2023	MD. SULEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)

27	WP(C)/1604/2023	PRADIP BORA AND ANR Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, APDCL MR. A D CHOUDHURY (r-4) MR. S D BORA (r-4)
28	WP(C)/3105/2023	M/S SRI KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
29	WP(C)/4765/2023	M/S BY THE WAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
30	WP(C)/7486/2023	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MRS P BARUA(R-2 TO 5) MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) G TALUKDAR (R2-R5) MR M KALITA (R-2 TO 5) MS N BEDI(R-2 TO 5) MR. A BORPUZARI (r-2,3,4,5)
31	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
32	WP(C)/5926/2024	PURNAM DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, FOREST
33	WP(C)/6108/2024	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, TAXATION NISHANT DAS(R-2,3) MR. SURAJIT DAS MS P DEVI(R-2,3) MR P R SARMA (R-2,3) SC, INDUSTRIES AND COMMERCE
34	WP(C)/1023/2025	MRIDUKALPA CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR. S DIHINGIA MS. K DAS	GA, ASSAM SC, EXCISE DEPTT.
ORDERS				
35	WP(C)/2945/2016	SUHEL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
36	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.
WITH				
37	WP(C)/3313/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)
WITH				
38	WP(C)/2556/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA MS A DEVI MS P GOGOI	MR. M AGARWALLA (R-5,6) MS P GOGOI (R-5,6) SC. A.S.S.A.
WITH				
39	WP(C)/2561/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	MS. S KAMPRE (SC, KAAC) SC, SSA
40	Cont.Cas(C)/275/2021	BAHARUL ISLAM BARBHUIYA Versus KEERTHI JALLI	MR F Z MAZUMDER	

41	Cont.Cas(C)/330/2021	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
42	Cont.Cas(C)/346/2021	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
43	Cont.Cas(C)/129/2022	NITU SINGH Versus ER. BISWADEEP DAS	MR. B U LASKAR	
44	Cont.Cas(C)/342/2022	NAYAN KALITA Versus DOROTHY SUCHIANG, ACS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
45	Cont.Cas(C)/374/2022	BERPUNG RAJA BASUMATARY @ BIRPUNG RAJA BASUMATARY Versus ANURAG GOEL, IAS AND ANR	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-1) MR. S BORA (R-2)
46	Cont.Cas(C)/383/2022	REGIMA KHATUN Versus SMTI. KEERTHI JALLI, IAS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	MR. D NATH (R-1)
47	Cont.Cas(C)/535/2022	FARIDA BEGUM AND 2 ORS Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS G HAZARIKA (R-1) MR. A BHATTACHARYYA (R-1)
48	Cont.Cas(C)/585/2022	MRS. ALEKJAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI (R-1,2) MR. S DUTTA (R-1,2) MS. N BORDOLOI (R-1,2)
49	Cont.Cas(C)/281/2023	SHABISHAN THAOSEN AND 59 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
50	WP(C)/635/2024	JAGABANDHU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM MRS. R DEVI (r-5)
51	WP(C)/6498/2024 B/O	ISHED PEDRU DESOUZA Versus STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
52	Review.Pet./9/2025 WITH WP(C)/4385/2022(D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS. Versus BANAMALI DAS AND ANR.	MR. S C KEYAL MS. N KAKATI K JAIN	
HEARING				
53	WP(C)/463/2020 WITH WP(C)/5742/2011 (D/O), FIXED	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. P DAS MR. R K D CHOUDHURY MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
1 Crl.A./192/2025	DIPAK RUSAL Versus THE STATE OF ASSAM AND ANR.	MD. A SAHAD POMPA CHOUDHURY B.L. SARMA	PP, ASSAM
2 Crl.A./195/2025	PAOKHANLAL MANLUN Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM
WITH I.A.(Crl.)/556/2025 in Crl.A./195/2025	PAOKHANLAL MANLUN Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM
<u>ORDERS</u>			
3 I.A.(Crl.)/34/2022 WITH LCR 4 FILES. P.B-2. B/O. in Crl.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH Crl.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	MR. N K DAS (R-2) PP, ASSAM
4 Crl.A./381/2023 WITH LCR 5 FILES. P.B-2.	RAJEN KHUDAL @ SARUBHAI Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
5 I.A.(Crl.)/1034/2023 WITH LCR 3 FILES. P.B-2. B/O. in Crl.A./398/2023	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH Crl.A./398/2023	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6 Crl.A./18/2024 WITH LCR 4 FILES.	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. R ALI MR. A M AHMED MR H A AHMED MR. I U CHOWDHURY B DAS	MRS. S KHATANIAR (R-2) PP, ASSAM

	WITH I.A.(CrI.)/69/2024 in CrI.A./18/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
7	CrI.A./23/2024 FIXED.	RAJIB BANIK Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
8	I.A.(CrI.)/27/2024 WITH LCR 5 FILES. B/O. in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	PP, ASSAM
	WITH CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
9	WITH CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/32/2024 in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	CrI.A./158/2024 WITH LCR 3 FILES	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA	MR. A AHMED, AMICUS CURIAE, R2 PP, ASSAM
	WITH I.A.(CrI.)/469/2024 in CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	MR. A AHMED, AMICUS CURIAE, R2 PP, ASSAM
11	CrI.A./229/2024 WITH LCR 3 FILES.	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A SATTAR (R-2) S CHOUDHURY (R-2) G IMTIAZ (R-2) PP, ASSAM
	WITH I.A.(CrI.)/687/2024 in CrI.A./229/2024	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	CrI.A./236/2024 WITH LCR 3 FILES.	MOHAN BORO BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
13	CrI.A./330/2024 WITH LCR 5 FILES + 2 REGISTERS.	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N MAHAJAN MR K M BORA MR D MEDHI	MR. A U CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
	WITH I.A.(CrI.)/966/2024 in CrI.A./330/2024	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
14	CrI.A./434/2024 WITH LCR 6 FILES. FIXED.	SOBUR ALI @ ABDUS SABUR SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM

	WITH I.A.(CrI.)/1260/2024 in CrI.A./434/2024	SOBUR ALI @ ABDUS SABUR SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
	WITH I.A.(CrI.)/1263/2024 in CrI.A./434/2024	BODIOT ZAMAN SK @ KALAM SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
15	CrI.A./19/2025 WITH LCR 5 FILES.	SURAJ BARAIK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/48/2025 in CrI.A./19/2025	SURAJ BARAIK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
16	CrI.A./22/2025 WITH LCR 4 FILES. FIXED.	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
	WITH I.A.(CrI.)/58/2025 in CrI.A./22/2025	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
17	WITH CrI.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1246/2024 in CrI.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	WITH CrI.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/36/2025 in CrI.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
HEARING				
19	CrI.A./94/2016 9 Y 4 M 19 D :WITH LCR 6 FILES. P.B-2. FIXED.	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(CrI.)/313/2021 in CrI.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM

20	WITH Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
21	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
22	WITH Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
23	Crl.A./217/2022 WITH LCR 5 FILES. P.B-4.	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MR. SURAJIT DAS MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
24	WITH Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./11/2025	UNION OF INDIA AND 2 ORS. Versus M/S 3 MEA SUPPLY AND CONSTRUCTION	MR H GUPTA (C.G.C.)	
2	Cont.Cas(C)/268/2025	DEVENDER KUMAR Versus GOVIND MOHAN AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	
3	Cont.Cas(C)/269/2025	PRASANTA KONWAR Versus JAYANAT NARLIKAR, IAS AND 2 ORS.	MR. J PATOWARY	
4	Cont.Cas(C)/270/2025	ILIARS HUSSAIN Versus RAKESH KUMAR, IAS AND 5 ORS	MD H R AHMED MR J ISLAM M BEGUM	
5	Cont.Cas(C)/271/2025	PRANTIK SARMAH AND 5 ORS. Versus RAKESH KUMAR, IAS AND ANR	MR. S C BISWAS MR. H A TALUKDAR MS. J GHOSH MR. A K DAS	
6	Cont.Cas(C)/272/2025	DILIP HAZARIKA Versus DR. J. B. EKKA	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	
7	Cont.Cas(C)/281/2025	TAPANJIT KONWAR AND 2 ORS. Versus JADAV SAIKIA, IAS AND 6 ORS.	MR A GOHAIN	
8	WP(C)/2829/2025	G/411586 WO GD LACHMAN SHAH LACHUMAN SAH Versus UNION OF INDIA AND ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
9	WP(C)/2855/2025	NO E/5025890 EX FRN /PLUMBER SONU KUMAR Versus THE UNION OF INDIA AND ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.

10	WP(C)/2857/2025	DULAL HOSSAIN AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
11	WP(C)/2858/2025	KAMRUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND OTHERS	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	GA, ASSAM SC, P H E
12	WP(C)/2861/2025	5004316 HAV/SKT MEDICAL MOHAN MANDAL Versus THE UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
13	WP(C)/2864/2025	NO 8752543 NK/GD MANIK DAIMARY Versus UNION OF INDIA AND 5 OTHERS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	DY.S.G.I.
14	WP(C)/2870/2025	PRANJAL PUZARI Versus THE REGISTRAR OF COOPERATIVE SOCIETIES, ASSAM AND 4 OTHERS	MR. B DEKA MS P BARUAH S AZIZ	SC, CO OP
15	WP(C)/2884/2025	ARUN JYOTI BORAH Versus THE BANDHAN BANK ITD	MS. S B CHOUDHURY MR A N AHMED T MAZUMDER	
16	WP(C)/2885/2025	SANTOSH KUMAR SINGHA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/2888/2025	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ORS	MR N SARMA	GA, ASSAM SC. AGRI. DEPTT.
18	WP(C)/2889/2025	RAKESH SONDALIYA Versus THE UNION OF INDIA AND ORS	MR. R PHUKAN	DY.S.G.I.
19	WP(C)/2890/2025	SMTI SUKANYA GOSWAMI AND ANR Versus THE ASSAM AGRICULTURAL UNIVERSITY AND ORS	MR. R M DEKA MS N MAHANTA MR. TANUZ KASHYAP	SC, AAU
20	WP(C)/2892/2025	SRI PRASANTA BARUAH Versus THE STATE OF ASSAM AND ORS	MR. L GOGOI	GA, ASSAM SC. REVENUE
21	WP(C)/2897/2025	SRI NETRAMONI BARUAH Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED AND OTHERS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	
22	WP(C)/2899/2025	LAXMAN MANDAL Versus THE UNION OF INDIA AND ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
23	WP(C)/2909/2025	PADMADHAR NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR F A LASKAR MR. N BARDOLOI MS A KHATUN N J DAIMARI	GA, ASSAM SC, IRRIGATION SC, FINANCE SC, PWD
24	WP(C)/2915/2025	NO JC 193101 SUBEDAR/GD SOMARU RAM Versus UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
25	WP(C)/2921/2025	BHASKARJYOTI SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, P W D
26	WP(C)/2925/2025	ARUN KUMAR BORA Versus THE STATE OF ASSAM AND ORS	MR. Y S MANNAN A BIYANI MS R BEGAM	SC, TRANSPORT DEPARTMENT, ASSAM

- FOR ORDERS -

27	Review.Pet./57/2021 IN WP(C)/1049/2021 (D/O), IN WP(C)/1181/2021 (D/O)	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	MR. P J PHUKAN, SC, GAUHATI UNIVERSITY MS. R DEKA, SC, SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT MR. R DHAR, GA, ASSAM
28	WITH Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
29	WITH WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
30	Cont.Cas(C)/376/2023 FIXED	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. R MAZUMDAR (r-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)
31	Cont.Cas(C)/218/2024 FIXED	SANJIB BHARTI AND 13 ORS. Versus S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. R K D CHOUDHURY (R-3) MS. L DEVI (R-3) MR. K K PARASAR(R-2,5)
32	Cont.Cas(C)/337/2024 FIXED	NITYANANDA DEBNATH Versus PARAG MONI MAHANTA AND 3 ORS.	MS D.CHAKRABARTY	MR. A JAHID(R-1,2) MR A IKBAL(R-1,2)
33	Cont.Cas(C)/349/2024 FIXED	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
34	Cont.Cas(C)/380/2024 FIXED	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-6) MS. R DEKA(R-6) MR. B GOGOI MR R M DAS(R-6) MR R M DAS(R-6) MR. C SHARMA (R-7) MR. C SHARMA (R-7) D JAIN (R-6) D JAIN (R-6) ADDL. AG,ASSAM
35	Cont.Cas(C)/714/2024 FIXED	SAMAN UDDIN LASKAR AND 4 ORS Versus ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR. B GOGOI(R-2) MR P NAYAK(R-2) MS. M D BORAH(R-3) MR A CHALIHA (R-2) MR R B GOSWAMI(R-3) R M BAROOAH

36	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
37	I.A.(Civil)/1494/2025 FIXED in WP(C)/719/2025 WITH WP(C)/719/2025	THANESWAR KUMAR Versus ARUP KUMAR SARANIA ARUP KUMAR SARANIA AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. R MAZUMDAR MR. R ISLAM T TALUKDAR MR M DEKA MR. K R PATGIRI MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM MR. K R PATGIRI GA, ASSAM MR. D BORAH (R- 8,9,10,11,12) MR. R DOWARAH(R- 8,9,10,11,12)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
38	WP(C)/215/2023 FIXED	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
39	WP(C)/1152/2024 FIXED	SMTI JUNAKI NATH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
40	WP(C)/352/2025	MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
41	WITH WP(C)/5293/2024	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
42	WP(C)/1000/2025 FIXED	ANITA RAJKUMARI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S SINHA	MR SISHIR DUTTA (R-5) SC, APDCL MS S MOCHAHARI(R-5)
43	WP(C)/1350/2025	SRI BIMAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, HEALTH AND F W
44	WP(C)/1372/2025 FIXED	SHRI NIRUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD
45	WP(C)/2512/2025 FIXED	DEEPMONI HAZARIKA ALIAS DEEPMONI BORA HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR. S K SINGHA MR. M K NEOG	SC, PWD ROAD GA, ASSAM SC, IRRIGATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

46	WP(C)/9514/2019 FIXED	SATYAJIT SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
	WITH			
47	WP(C)/9516/2019	SUDIPTA GOSWAMI BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR. A K PURKAYASTHA MR. R C PAUL MR A JAIN MR S DAS MR S A HUSSAIN MR. A R DAS	GA, ASSAM
	WITH			
48	WP(C)/9518/2019	AMARJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
49	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
50	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	WITH			
51	WP(C)/6304/2023	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	WITH			
52	WP(C)/6305/2023	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
53	WP(C)/6400/2023 FIXED	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.
54	WP(C)/7284/2023 FIXED	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
55	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
56	WP(C)/1839/2024 FIXED	SUBRATA SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MRS. A GAYAN DY.S.G.I.
57	WP(C)/2537/2024	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
	WITH			
58	WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1764/2025	OHIDUL ISLAM ALIAS AHIDUL ISLAM (RATUL) Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MD A ISLAM	PP, ASSAM
2	Bail Appln./1765/2025	GOLAP HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
3	Bail Appln./1767/2025	GAJENDRA RAJ AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED	PP, ASSAM
4	Bail Appln./1769/2025	PABAN SARMA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./1772/2025	SHRI BIJOYAN DAS Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
6	Bail Appln./1775/2025	CHAN MIA ALIAS CHAND MIA Versus THE STATE OF ASSAM	MR. A M AHMED B DAS MR. SAYED SALIM AHMED	PP, ASSAM
7	Bail Appln./1777/2025	SRI GAGAN DOLEY Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
8	Bail Appln./1778/2025	ISMAIL HOSSAIN Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
9	Bail Appln./1780/2025	KUNAL HOQUE CHOUDHURY ALIAS KUNAL HOQUE Versus THE STATE OF ASSAM	MS. S SEAL MR. B CHOWDHURY MS. J CHETTRY	PP, ASSAM
MOTION (AB)				
10	AB/1191/2025	SK NOJOMOL ALI Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM

11	AB/1192/2025	REHAN UDDIN Versus THE STATE OF ASSAM	MR. M U MAHMUD Q A AKHTAR MR S ISLAM MS. D BORA MS. F RAHMAN	PP, ASSAM
12	AB/1198/2025	ABDUR ROSHID ALIAS ABDUL AZIZ ALIAS LADDU Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
13	AB/1202/2025	EAKRAMUL ALOM ALIAS EKRAMUL ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
14	Crl.Rev.P./192/2025 FIXED	AKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
15	Crl.Rev.P./195/2025	BABIBUL ISLAM @ BABIDUL ISLAM Versus ALIA KHATUN	MR. A ROSHID	MR. R ALI
16	Crl.Rev.P./197/2025	MILAN SINGH Versus ANNAPURNA SINGH	MR. N H LASKAR A. KHANAM	
17	Crl.Rev.P./198/2025	PABITRA GOGOI Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
18	Crl.Pet./233/2025	ARAFAT IMTIAZ Versus THE STATE OF ASSAM AND ANR.	S ALI MR. A IKBAL MS. J SARMA M M BHUYAN	
19	Crl.Pet./621/2025	ASRAFUL TALUKDAR @ ASHRAFUL TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH MR M KHAN	PP, ASSAM
20	Crl.Pet./622/2025	SRI ARUNAVA PAUL Versus THE STATE OF ASSAM AND ANR	MS. S NATH	PP, ASSAM
21	Crl.Pet./623/2025	SAROJ MANDAL Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR. U C DAS U AGARWAL	PP, ASSAM
22	Crl.Pet./624/2025	SRI SMRITIKANA PAUL Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
23	Crl.Pet./625/2025	NUR ISLAM AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
24	Crl.Pet./626/2025	HARU MONDAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
25	Crl.Pet./627/2025	ABDUL BARIK Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
26	Crl.Pet./629/2025	SRI SAMPAT KUMAR TAILOR Versus THE STATE OF ASSAM AND ANR	DR ANKIT TODI MS. R JUGLI	PP, ASSAM
27	Crl.Pet./630/2025 B/O	ABDUL HASEN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
28	Crl.Pet./631/2025	SHRI KAMPON KO MILI @ TANKESWAR MILI Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG H KULI	PP, ASSAM

ADMISSION

29	Crl.Pet./26/2025	ALAKESH BARUAH @ ALAKESH CH BARUAH @ ALOKESH CHANDRA BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR A BASUMATARY	MR. P DUTTA(R-2) H SAHARIA (R-2) PP, ASSAM
30	CRL.A(J)/58/2025	AZAHAR ALI Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./1289/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MEHBUB AHMED @ MEHBOOB AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
32	Bail Appln./1412/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JULHAS BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
33	Bail Appln./1446/2025 FIXED	SRI MODAN NGATE @ MADAN NGATE Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
34	Bail Appln./1490/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SALEK UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
35	Bail Appln./1565/2025 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN MS G TALUKDAR	PP, ASSAM
36	Bail Appln./1614/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI MUNNA KUMAR SAHNI ALIAS MUNNA Versus THE UNION OF INDIA	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, NCB
BAIL HEARING				
37	AB/140/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
38	AB/235/2025 FIXED	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. Z HAMMAD (R-2) PP, ASSAM R DAS(R-2)
39	AB/356/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
40	AB/685/2025 FIXED	MR NEFA BURAGOHAIN ALIAS MRINAL GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
41	AB/925/2025 FIXED	FAIZAL HAZARIKA Versus THE STATE OF ASSAM	N NEOG MS. S KAUR	PP, ASSAM
42	AB/1016/2025 FIXED	RAJU KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI MS. N.A. BEGUM	PP, ASSAM
ORDERS				
43	Crl.A./206/2024 PART-HEARD, LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/611/2024 in Crl.A./206/2024	BILLAL ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR. BILLAL ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MD A ALI (R-2) PP, ASSAM PP, ASSAM
44	I.A.(Crl.)/862/2023 WITH LCR 2 FILES in Crl.Rev.P./9300/2023	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	MR. S DUTTA (R-2) PP, ASSAM

	WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
45	I.A.(Crl.)/1196/2024 WITH LCR 2 FILES(SCANNED COPY) in Crl.Pet./687/2023 WITH Crl.Pet./687/2023	PROBIR PAUL Versus N BIRKUMAR SINGHA AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM
		N BIRKUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[N ALAM (R-2) PP, ASSAM
46	WITH Crl.Pet./647/2023	ABHIJIT KR. BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1194/2024 in Crl.Pet./647/2023	PROBIR PAUL Versus ABHIJIT KR. BARUAH AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM
47	I.A.(Crl.)/1282/2024 in Crl.Pet./1329/2024	MRS. RENBENI LOTH A CHOUDHURY Versus ANIL KUMAR RABHA AND ANR	S SHARMA	MR R CHAKRAVORTY
	WITH Crl.Pet./1329/2024	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM
48	I.A.(Crl.)/115/2025 in Crl.Pet./1327/2024	SHOPNA BEGUM ALIAS ESQUASH BEGUM Versus ABDUL BAKKI ANSARY	MR Z HUSSAIN\ MR. RASHIDUL ISLAM	MR. K MOHAMMED PP, ASSAM
	WITH Crl.Pet./1327/2024	ABDUL BAKKI ANSARY Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR. Z HUSSAIN (R-2) MR. RASHIDUL ISLAM (R-2) MR. A K DAS (R-2) PP, ASSAM
49	I.A.(Crl.)/304/2025 BA 349/2025(D/O), WITH OFFICE NOTE in Bail Appln./349/2025	SRISACHIN KUMAR TEOTIA Versus SRI DHAJYA JYOTI GOGOI ALIAS SRI DHARJYA JYOTI AND ANOTHER	J SHARMA MR. N K CHAKRABORTY MR. P THAKURIA ABHIJIT PATOR	MR. I CHOUDHURY (R-1,2) R L CHUTIA (R-1,2) PP, ASSAM
50	I.A.(Crl.)/327/2025 in Crl.Pet./926/2024	MUSSTT RABIA BEGUM Versus MOJIBUR RAHMAN	MR A N AHMED	MR A R BHUYAN
	WITH Crl.Pet./926/2024	MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR S ABDULLAH	MR. A N AHMED (R-2) PP, ASSAM
51	Crl.Pet./416/2025	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A DUTTA SIBA BARMAN	PP, ASSAM
52	I.A.(Crl.)/525/2025 CRL.PET. 456/2025(D/O) in Crl.Pet./456/2025	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025

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15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/29/2025	SMT BHANITA SARMA Versus SRI GUNAJIT SARMA	MR. S N KRISHNATRAYA S CHOUDHURY	
2	Tr.P.(C)/30/2025	SMTI RUPALI RABHA Versus SUNIL KUMAR RABHA	MR M R ADHIKARI MS M BORAH	
3	CRP/51/2025 WITH LCR, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA MR. D DEKA	GA, ASSAM
4	WITH CRP/36/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM
5	WITH CRP/37/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM MR. P K ROYCHOUDHURY (R-2) MR H I CHOUDHURY (R-2) H YEASMIN (R-2)
6	WITH CRP/38/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM MR. P K ROYCHOUDHURY (R-2) MR H I CHOUDHURY (R-2) H YEASMIN (R-2)
7	WITH CRP/39/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND 3 ORS.	N KHERA	GA, ASSAM MR. P K ROYCHOUDHURY (R-2,3,4) MR H I CHOUDHURY (R-2,3,4) H YEASMIN (R-2,3,4)
8	WITH CRP/41/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA MR. S DEB	GA, ASSAM MR. P K ROYCHOUDHURY (R-2) MR H I CHOUDHURY (R-2) H YEASMIN (R-2)

9	WITH CRP/52/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
10	WITH CRP/53/2025	POWER GRID CORPORATION OF INDIA LTD Versus STATE OF ASSAM AND 3 ORS.	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
11	WITH CRP/54/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
12	WITH CRP/55/2025	POWER GRID CORPORATION OF INDIA LIMITED Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
13	WITH CRP/56/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
14	WITH CRP/63/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER BADARPUR GHAT Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
15	WITH CRP/64/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER BADARPUR GHAT Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA MR. D DEKA	GA, ASSAM
16	CRP/71/2025	TAPAN HALDAR Versus SAMIR KANTI DAS ALIAS SAMIR DAS AND ORS	MR. J I BORBHUIYA MR. L MOHAN	
17	CRP(IO)/183/2025	BABUL KISKU AND ANR Versus UNION OF INDIA AND ANR	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA ABBASH U AHMED	DY.S.G.I.
18	CRP(IO)/184/2025	SMT. SIBANI CHOUDHURY Versus THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS.	K U AHMED MS P SARMA	SC, A S T C
19	CRP(IO)/185/2025	PUSPANJALI CHANDA Versus SMTI RINI DEB AND ANR	MR. B PHUKAN MR. P KR KALITA	
20	CRP(IO)/186/2025	BANK OF BARODA Versus M/S GABHARU ENTERPRISE AND 2 ORS.	MR SISHIR DUTTA MR. B SHARMA MR. H DAS P BHAGAT	
21	CRP(IO)/187/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MD EKRAMUL HUSSAINAND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
22	CRP(IO)/188/2025	DHIREN KALITA Versus AYNAL HOQUE	MR. K C ROY MR. R DE MS. D PATHAK	
23	CRP(IO)/189/2025	DIPAK DEY Versus MD SHAH ALOM	MR. R SARMA MS. S D SAIKIA	

24	CRP(IO)/190/2025	MD SOFIUR RAHMAN SK AND 17 ORS Versus HARIMOTI ROY AND 10 ORS	MR. M A SHEIKH MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	
25	CRP(IO)/191/2025	ANURUDH CHOUHAN Versus SURENDRA CHAUHAN AND 6 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	
26	CRP(IO)/192/2025	SMT SANDHYA PAUL AND 3 ORS. Versus NIHAR PAUL	MR. B J MUKHERJEE MS R SAHA	
27	CRP(IO)/193/2025	ABDUL JALIL AHMED Versus NAJIMUDDIN AHMED AND ANR	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN MR A AHMED	
28	CRP(IO)/194/2025	AJIT ALI MONDAL AND ANR Versus SUKHITON BEWA	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
29	CRP(IO)/195/2025	MD ISMAIL HUSSAIN AND 3 ORS. Versus MD SAMAR ALI AND 3 ORS.	MR. S K GHOSH MS F AHMED	
30	CRP(IO)/196/2025	M/S VAISHNO DEVI TRADERS PRIVATE LIMITED Versus M/S BRAHMAPUTRA TECHNOLOGIES AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR M Z RAHMAN	SC, CANARA BANK
31	CRP(IO)/197/2025	MEER ZAKIR HUSSAIN Versus RAKESH KUMAR CHAJJER	MR. R HUSSAIN MR A A AHMED	
ADMISSION				
32	CRP(IO)/388/2023 FIXED	ISHA KANTA BARUAH SINCE DECEASED REP BY HIS LEGAL HEIRS SMT. HEMLATA BARUAH AND 3 ORS Versus JADUMANI DUTTA	MS. A BHATTACHARYYA MR. P KALITA	
33	FAO/25/2025 CAVT. NO.038720/25,N FIXED WITH I.A.(Civil)/1406/2025 in FAO/25/2025	MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
		MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
34	MACApp./219/2025 WITH I.A.(Civil)/1677/2025 in MACApp./219/2025	NATIONAL INSURANCE CO. LTD. Versus SAYED ALI AND ANR	MR T KALITA MR. A KAKATI	
		NATIONAL INSURANCE COMPANY LIMITED Versus SAYED ALI AND ANR	MR T KALITA MR. A KAKATI	
35	MACApp./220/2025 WITH I.A.(Civil)/1678/2025 in MACApp./220/2025	UNITED INDIA INSURANCE COMPANY LIMITED Versus ANITA RANI SAHA AND 3 ORS.	MR T KALITA MR. A KAKATI	
		UNITED INDIA INSURANCE COMPANY LIMITED Versus ANITA RANI SAHA AND 3 OTHERS	MR T KALITA MR. A KAKATI	
36	MACApp./221/2025	SUCHILA BHUYAN Versus ASHISH KUMAR AND ANR	MR. U SAIKIA	

37	MACApp./222/2025 WITH I.A.(Civil)/1682/2025 in MACApp./222/2025	UNITED INDIA INSURANCE CO. LTD. Versus BAPON DAS AND 2 ORS	MR T KALITA MR. A KAKATI	
38	MACApp./223/2025 WITH I.A.(Civil)/1688/2025 in MACApp./223/2025	UNITED INDIA INSURANCE CO. LTD. Versus BAPON DAS AND 2 ORS THE NEW INDIA ASSURANCE CO. LTD. Versus LAKHINARAYAN NATH AND ANR.	MR T KALITA MR. A KAKATI MRS B ACHARYA MR. A ACHARYA	
39	MACApp./224/2025 WITH I.A.(Civil)/1690/2025 in MACApp./224/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus LAKHINARAYAN NATH AND ANR. NEW INDIA ASSURANCE CO. LTD. Versus SMT. RENU CHOUDHURY AND 3 ORS	MRS B ACHARYA MR. A ACHARYA MR. R K BHATRA MR. A SAIKIA A BIYANI	
40	MACApp./225/2025 WITH I.A.(Civil)/1691/2025 in MACApp./225/2025	NEW INDIA ASSURANCE CO. LTD.D Versus RENU CHOUDHURY AND 3 ORS CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SMTI PHULSHRI BAGLARY AND 4 ORS	MR. R K BHATRA MR. A SAIKIA A BIYANI MR. A BHATTACHARYYA	
41	MACApp./226/2025 WITH I.A.(Civil)/1698/2025 in MACApp./226/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SMTI PHULSHRI BAGLARY AND 4 OTHERS UNITED INDIA INSURANCE CO. LTD. Versus MD. RAHMAT ALI @ ROHMAT ALI AND 2 ORS	MR. A BHATTACHARYYA MR. A J SAIKIA M CHETIA MR. S. PEGU	
42	MACApp./227/2025 WITH I.A.(Civil)/1699/2025 in MACApp./227/2025	UNITED INDIA INSURANCE CO. LTD. Versus MD RAHMAT ALI @ ROHMAT ALI AND 2 OTHERS ORIENTAL INSURANCE CO. LTD. Versus RUPJAN NESSA AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU MS. M CHOUDHURY S K BEGUM	
43	MACApp./228/2025 WITH I.A.(Civil)/1707/2025 in MACApp./228/2025	ORIENTAL INSURANCE CO LTD Versus RUPJAN NESSA AND 3 ORS. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SMTI PRANITA BARMAN @ PRANITA BARMAN TALUKDAR AND 5 ORS	MS. M CHOUDHURY S K BEGUM MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
44	RSA/68/2025 WITH I.A.(Civil)/1491/2025 in RSA/68/2025	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD. Versus SMTI PRANITA BARMAN @ PRANITA BARMAN TALUKDAR AND 5 OTHERS FOR HEARING U/O XLI RULE II C.P.C. SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS AND ORS. SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS AND ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MS. R CHOUDHURY MR. M ISLAM MS. R CHOUDHURY	MS. B CHOUDHURY MR. P. CHOUDHURY MR T NAZIB J DAS MS. B CHOUDHURY

45	WITH RSA/69/2025	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY MR T NAZIB J DAS
	WITH I.A.(Civil)/1488/2025 in RSA/69/2025	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY	MS. B CHOUDHURY
46	RSA/84/2025	LEGAL REPRESENTATIVES HEIRS OF LATE HAFIZ UDDIN (1) EUNUS ALI @ EUNUS ALI AHMED Versus MAYJAN NESSA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/1681/2025 in RSA/84/2025	LEGAL REPRESENTATIVES HEIRS OF LATE HAFIZ UDDIN (1) EUNUS ALI @ EUNUS ALI AHMED Versus MAYJAN NESSA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
<u>ORDERS</u>				
47	MACApp./146/2023 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL MR A SHARMA (R-1)
	WITH I.A.(Civil)/1215/2023 in MACApp./146/2023	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
48	CRP/165/2023 FIXED	KRISHNA KR SINGH @ KISHAN SINGH Versus SHYAMALI DE AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. A SATTAR S CHOUDHURY (FOR CAVEATOR)
49	CRP(IO)/77/2024 FIXED	THE MONFORT SCHOOL AND 3 ORS Versus MRIDULA KONWAR HAZARIKA AND ANR	MR. A DHAR MS. D GHOSH OWEN. C	SC, SEC. EDU.
50	I.A.(Civil)/3691/2024 FIXED in RSA/14108/2024	SONA RAJA LASKAR AND ORS Versus TAJ UDDIN LASKAR AND ORS	MR. S P CHOUDHURY MR. K M HASSAN MS N J BEGUM	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI(ALL RESPONDENTS) MR. S DUTTA(ALL RESPONDENTS) MS K BORAH(ALL RESPONDENTS) MR S DUTTA(ALL RESPONDENTS)
	WITH RSA/14108/2024 (Filing Number)	SONA RAJA LASKAR AND ORS Versus TAJ UDDIN LASKAR AND ORS	MR. S P CHOUDHURY	
51	CRP(IO)/50/2025 FIXED	ZIAUR RAHMAN BARBHUIYA AND ANR Versus JOYNAL ABEDIN BARBHUIYA AND 12 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	MR M J QUADIR (R- 1,2,3,4,5) J M SULAIMAN (R-13) MR. A K HANNAN (R- 1,2,3,4,5)
<u>STAY MATTERS</u>				
52	CRP(IO)/46/2025 FIXED	NIKHIL DEBNATH AND 4 ORS. Versus CHANCHAL NATH	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Review.Pet./50/2025 CRP(I/O) 68/2024(D/O)	DEBENDRA JALEWAL Versus BIRENDRA PRASAD	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR. D SARAF MS P SHARMA
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BAIL HEARING (BA)

2	Bail.Appln./766/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
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BAIL HEARING

3	AB/1066/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAMUD ALI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR B ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025

17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/276/2025	SACHIN DAS AND 16 ORS. Versus DEBA KUMAR MISHRA, ACS AND 2 ORS.	MR H DAS D BARUAH	
2	Cont.Cas(C)/277/2025	KHANINDRA NATH Versus DIBAKAR NATH, IAS AND ANR	MR. M U MONDAL MR K ISLAM R KHATUN A A AHMED MR. A W MONDAL	
3	Cont.Cas(C)/278/2025	PRATIMA NATH AND ANR Versus DIBAKAR NATH, IAS AND ANR	MR. M U MONDAL MR K ISLAM R KHATUN A A AHMED MR. A W MONDAL	
4	Cont.Cas(C)/279/2025	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS Versus DIBAKAR NATH, IAS AND ANR	MR. M U MONDAL MR K ISLAM R KHATUN A A AHMED MR. A W MONDAL	
5	Cont.Cas(C)/280/2025	CHINU NARZARY Versus SUJIT BAGLARI, ACS AND ANR	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	
6	WP(C)/2213/2025	HASSAN RAJA BARLASKAR Versus THE STATE OF ASSAM AND ORS	MR. K MIRA MS. L WAJEEDA MR. H A TALUKDAR	GA, ASSAM
7	WP(C)/2663/2025 FIXED	HARESH CHANDRA HANDIQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR. R SEKHAR MR. B D CHOWDHURY MR P K BASU MS. K DEY	GA, ASSAM SC, REVENUE
8	WP(C)/2748/2025 FIXED	SRI BHURAM DUTTA Versus THE STATE OF ASSAM AND 5ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, FINANCE AND TAXATION GA, ASSAM
9	WP(C)/2856/2025	NIRMAL RANJAN DE Versus THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, REVENUE

10	WP(C)/2869/2025	SHRI AJIT CHANDRA DUTTA Versus THE UNION OF INDIA AND 7 ORS.	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA MR. D J KAPIL MAUSAM NATH	GA, ASSAM SC, APDCL DY.S.G.I. SC, NHIDC SC, PWD
11	WP(C)/2873/2025	DULAL CHANDRA MECH Versus THE UNION OF INDIA AND ORS	MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
12	WP(C)/2880/2025	M/S DATA PRIME Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
13	WP(C)/2882/2025	SATISH CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR B P BORAH MR P J DUTTA MR. P DEKA MR. A KHANDAKAR	GA, ASSAM SC, REVENUE
14	WP(C)/2894/2025	HAREJ ALI Versus THE STATE OF ASSAM AND 4 OTHERS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
15	WP(C)/2900/2025	M/S ABHINAV FOOD PRODUCTS Versus THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION
16	WP(C)/2908/2025	HABEL UDDIN MANDAL ALIAS HABEL Versus THE STATE OF ASSAM AND ORS	MR. J AHMED MS M DAS MR. S MOLLAH	SC, REVENUE
17	WP(C)/2911/2025	SRI GANESH DEKA Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC. REVENUE SC, WATER RESOURCE SC, FINANCE
18	WP(C)/2913/2025	RAKAMAT ALI ALIAS RAHAMAT ALI AND ORS Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA	GA, ASSAM SC. REVENUE
19	WP(C)/2914/2025	HIRNO MADAH Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM
20	WP(C)/2918/2025	HAEMOTOCON 2017 Versus THE STATE OF ASSAM AND ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
21	WP(C)/2922/2025	M/S TATA PROJECTS LIMITED, ASSAM Versus UNION OF INDIA AND 4 ORS	MR G K DEKA MR. A M BARUAH S RABHA	SC, GST DY.S.G.I. SC, FINANCE
22	WP(C)/2923/2025	AJIJUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA Sahanor Alam MR. M UDDIN MS M SAHOO	GA, ASSAM SC, REVENUE
23	WP(C)/2924/2025	TUMEZ UDDIN Versus THE STATE OF ASSAM AND ORS	MR. M K MISRA MR. S RANA	GA, ASSAM SC, ECA
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/1660/2025 in WP(C)/3509/2018	M/S SRI ARIHANT ELECTRONICS AND 2 ORS Versus THE UNION OF INDIA AND ORS	MR G KHANDELIA	MR S BORTHAKUR
	WITH WP(C)/3509/2018	M/S SRI ARIHANT ELECTRONICS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR G KHANDELIA MS J TRIPATHI	MR. S BORTHAKUR (R2, R3) MS. P BORAH (R2, R3) ASSTT.S.G.I. SC, A A I
25	I.A.(Civil)/1692/2025 in WP(C)/6752/2024	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, S.M.B. SC, PWD

	WITH WP(C)/6752/2024	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM SC, PWD
		ADMISSION		
26	WP(C)/7448/2019 PART-HEARD, FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
27	WP(C)/6906/2024 PART-HEARD, FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. K P PATHAK, AMICUS CURIAE UDIPTA MECH, PETITIONER IN PERSON	MR. R K D CHOUDHURY,SC,DSGI. MR. A SARMA (R-8,9) MR. K KALITA(R-8,9) MS G SWAMI(R-8,9) SC, OIL
	WITH I.A.(Civil)/1684/2025 in WP(C)/6906/2024	SRI UDIPTA MECH Versus THE UNION OF INDIA AND ORS	UDIPTA MECH, PETITIONER IN PERSON	SC, OIL
28	WP(C)/7239/2017 FIXED	ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
29	WITH WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
30	WITH WP(C)/1910/2020	KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
	WITH I.A.(Civil)/1526/2024 in WP(C)/1910/2020	KHAGEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH
31	WP(C)/319/2021 FIXED	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
32	WP(C)/4022/2021	M/S R.K. JAIN AND SONS AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR. S K GOSWAMI (R-2 TO 3) MR. R SHARMA (R-2 TO 3) SC, RAILWAY
33	WP(C)/8172/2022	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
34	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
35	WP(C)/2943/2024	M/S RAKIBUL ISLAM AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA MR J MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	WP(C)/3326/2024 FIXED	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E

37	WITH WP(C)/4775/2024	MOON MOON SARMAH DOWERAH Versus THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM MR. P J SAIKIA, SR. ADV(R-9,10,11) MR. P BORDOLOI (R-9,10,11) SC, P H E
38	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM MR B SARMAH LD. PUBLIC PROSECUTOR, ASSAM
	WITH I.A.(Civil)/745/2025 in WP(C)/6126/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
39	WP(C)/207/2025	DR. BHUPENDRA KAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	MR. S DUTTA (R-3) MR K KASHYAB (R-3) SR. GA, ASSAM
40	WP(C)/543/2025	SRI GOPI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. J SARMAH	SC, FOREST GA, ASSAM MR. C K S BARUAH (C.G.C) SC, REVENUE
41	WP(C)/709/2025	LOKPRIYA GOPINATH BORDOLOI GIRLS COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM MR. S C BISWAS(R-4) MS. K L R YANTHAN(R-4) MS. U NANDA(R-4) A DEY (R-4) SC, REVENUE
42	WP(C)/909/2025	SOFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
43	WP(C)/994/2025	OCHAMAN ALI Versus THE UNION OF INDIA AND 7 ORS	MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC
44	WP(C)/1130/2025 FIXED	JAMIR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 7 ORS.	MR. A M S MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
45	WP(C)/1232/2025 FIXED	DEHARING NAIDING Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. B BARUAH MR U RONGPI	SC, DIMA HASAO
46	WP(C)/2575/2025 FIXED	NURUDDIN AHMED PATHAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA	SC, FINANCE AND TAXATION
47	WP(C)/2700/2025 FIXED	SRI HEMANTA KUMAR BHAGWATI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
<u>ORDERS</u>				
48	Cont.Cas(C)/577/2014 WITH WP(C)/1568/2013 (D/O), FIXED	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
49	WP(C)/4706/2020	SADHAN DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P DEKA MR. B BORAH	GA, ASSAM MRS. D DAS BARMAN (R-5) MR H K SARMA (R-6 & R-7)

50	Cont.Cas(C)/16/2021 FIXED	MINU BORO Versus GYANENDRA DEV TRIPATHY, IAS, AND 2 ORS (A)	MR. S CHAUHAN MR. P MAZUMDER	MR. M BHAGABATI (r-2) MR. M BHAGABATI (r-2) MS G BORA (r-2) MS G BORA (r-2) MS. B TALUKDAR (r-2) MS. B TALUKDAR (r-2) MR D KALITA (R-3) MR. D NATH (R-3)
51	WP(C)/6203/2023 FIXED	MD. AYUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. R K BHATRA (R-2) MR T H HAZARIKA (r-6) MR M CHETIA (r-6) MS P HUJURI (R-2) MR A RASHID (r-6) MR. K ISLAM (r-6) D ROY SC, REVENUE
52	WP(C)/6527/2024	AJIT KUMAR SAHARIA AND 59 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR P DAS A DAS MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, ASEC SC, FINANCE DEPTT.
53	Cont.Cas(C)/48/2025 FIXED	SMTI LILIMA GOGOI Versus GYANENDRA DEV TRIPATHI, IAS	MR. A M KHAN MR T T MONI MD. S ALI MR. K NATH	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/266/2025	SMTI RINA PHUKAN DUTTA Versus NARAYAN KONWAR AND 5 ORS.	MR A GOHAIN	
2	Cont.Cas(C)/267/2025	AMINA KHATUN Versus MD. HAFIZ UDDIN	MR. A R BHUYAN MR S ABDULLAH MR M KHAN	
3	WP(C)/2387/2025 B/O	ASHAD ALI SHEIKH AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MS. P DAS, SC, SEC. EDU.
4	WP(C)/2559/2025 FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
5	WP(C)/2630/2025 FIXED	SMTI. GEETANJALI KOTOKY Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	SC, SSA
6	WP(C)/2712/2025 FIXED	SRI SANKAR TEWARI Versus THE STATE OF ASSAM AND 7 ORS	MR. A M S MAZUMDER A W BARBHUIYA	GA, ASSAM SC, SEC. EDU.
7	WP(C)/2749/2025 FIXED	IMDADUL BARI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/2827/2025 FIXED	MINAKSHI DEVI AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH MR M KHAN S LASKAR	SC, SEC. EDU.
9	WP(C)/2835/2025	FAKAR UDDIN AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MD A ISLAM MR N Z CHOUDHURY MS N NEWME S LASKAR	SC, ELEM. EDU
10	WP(C)/2836/2025	HEMANTA BORAH Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, HEALTH
11	WP(C)/2837/2025	SMTI ALAKA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR. H R DAS	SC, ELEM. EDU SC, FINANCE

12	WP(C)/2838/2025	KANIKA THAKURIA Versus THE STATE OF ASSAM AND ORS	MR. S CHOWDHURY MR I HUSSAIN	GA, ASSAM SC, SEC. EDU. SC, SSA
13	WP(C)/2839/2025	MOBZZIL HUSSAIN BARBHUIYA Versus THE INDIAN NURSING COUNCIL AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
14	WP(C)/2850/2025	BISHNUBRAT HAZARIKA Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR	SC, HIGHER EDU
15	WP(C)/2852/2025	HASINA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
16	WP(C)/2859/2025	ALFAJ UDDIN MAZUMDER ALIAS ALFAZ UDDIN MAZUMDER Versus THE STATE OF ASSAM AND OTHERS	MR. R A CHOUDHURY MR. T A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
17	WP(C)/2860/2025	MIRA DEVI Versus THE STATE OF ASSAM AND OTHRS	MR. A CHAMUAH MS. P BORAH R BHUYAN	SC, HIGHER EDU
18	WP(C)/2863/2025	SMT PARAMITA SINHA ALIAS PARAMITA SINGHA Versus THE STATE OF ASSAM AND 12 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, BTC SC, EDU
19	WP(C)/2867/2025 B/O	SMTI GITALI BORDOLOI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D BORA	SC, HIGHER EDU
20	WP(C)/2871/2025	ARPANA SARMAH Versus THE BODOLAND UNIVERSITY AND 10 OTHERS	MD S HOQUE MR. M DEKA	GA, ASSAM DY.S.G.I. SC, BODOLAND UNIVERSITY
21	WP(C)/2872/2025	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM	MRS. P GOSWAMI	GA, ASSAM SC, SEC. EDU. SC, TREASURY
22	WP(C)/2878/2025	SARIMUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. A DEKA MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
23	WP(C)/2881/2025	MASUMA AHMED Versus THE STATE OF ASSAM AND ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
24	WP(C)/2883/2025	SMTI KARISHMA KONWAR Versus THE STATE OF ASSAM AND ORS	MR A GOHAIN	SC, ELEM. EDU GA, ASSAM
25	WP(C)/2891/2025	NAZIM UDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. M HUSSAIN MR. M ISLAM	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
26	WP(C)/2895/2025	SMTI SUMITRA DEVI Versus THE STATE OF ASSAM	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
27	WP(C)/2896/2025	SRI JAGADISH KAIRI Versus THE STATE OF ASSAM	MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, SEC. EDU. SC, FINANCE
28	WP(C)/2902/2025	RINA BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
29	WP(C)/2903/2025	DURLOV BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
30	WP(C)/2904/2025	PURNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
31	WP(C)/2905/2025	KAMAL GOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	GA, ASSAM SC, SEC. EDU.
32	WP(C)/2906/2025	RATNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM

33	WP(C)/2912/2025	MINAKHI BARUAH Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
34	WP(C)/2916/2025	BIJU KUMAR NARAH Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
35	WP(C)/2920/2025	SHRI KAREN CHANDRA RAY Versus THE STATE OF ASSAM	MR S DUTTA	GA, ASSAM SC, SEC. EDU.
36	WP(C)/2926/2025	SRI ARJUN DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR J LOTH	SC, ELEM. EDU GA, ASSAM SC, K A A C SC, FINANCE
ADMISSION				
37	WP(C)/7290/2022 B/O	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
38	WP(C)/717/2023 FIXED	DR. LALATENDU SAHU Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, HIGHER EDU GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE
39	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANARI MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
40	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
41	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MR. N J GOGOI(R-5) MS A DAS(R-8) MS. S DEB (R-5) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
42	WP(C)/7443/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WP(C)/235/2024 FIXED	LIAQUAT AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	SC, HIGHER EDU MR A C BORBORA (R-4) GA, ASSAM MRS. R BORBORA (R-4) MR. M SMITH (R-4) MR. U SAIKIA (R-4)

44	WP(C)/2942/2024 FIXED	DR. RAJU BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR D K BORDOLOI SC, HIGHER EDU SC, AG (A AND E) GA, ASSAM MR C M DAS (R-5,6) MR. T DEURI(R-5,6) MRS. R S DEURI(R-5,6) MS A DAS(R-5,6) MS. L WANGSA(R-5,6)
45	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA SC, SEC. EDU.
46	WP(C)/5676/2024 FIXED	SARBESWAR BARKALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	BABLI DAS MR. S RAHMAN MR A N IQBAL SC, ELEM. EDU
47	WP(C)/5781/2024 B/O	FAYZAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN SC, ELEM. EDU GA, ASSAM MR. A ALI (R6-R8) MR. Y ALI (R6-R8)
48	WP(C)/7017/2024 FIXED	SULTAN AHMED MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY SC, SEC. EDU.
49	WP(C)/1968/2025 FIXED	BARUN SINHA AND 22 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA J.P. BARUAH GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE
50	WITH WP(C)/6915/2024	NOOR MOHAMMAD ROUSHON UDDIN AND 70 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA J.P. BARUAH GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, N C HILLS
51	WITH WP(C)/7/2025	SANJUKTA DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE
ORDERS			
52	Cont.Cas(C)/280/2024 B/O	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN MR. D SAIKIA MR S M T CHISTIE MS K DAS
53	WP(C)/2549/2024 B/O	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA SC, ELEM. EDU SC, SCERT, ASSAM
54	WP(C)/4255/2024 FIXED	MOTIOR RAHMAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
55	WP(C)/5885/2024 WITH WP(C)/5605/2024 (D/O), FIXED WITH I.A.(Civil)/830/2025 in WP(C)/5885/2024	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS THE INSPECTOR OF SCHOOLS LAKHIMPUR Versus DEWAN ABDUS SATTER	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM GA, ASSAM SC, SEC. EDU. MR. NAYAN JYOTI KHATANIAR GA, ASSAM SC, SEC. EDU.
56	WP(C)/1178/2025 B/O	LUHIT PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY SC, ELEM. EDU SC, ELEM. EDU MR. D A KAIYUM (R-4) MR. B DEKA (R-3) MS P BARUAH(R-3) S AZIZ(R-3) MR. M S MONDAL(R-4) MS N T MANPOONG(R-3) MS. M BEGUM(R-4) SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
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18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(CrI.)/209/2025 in CrI.Rev.P./55/2025	BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR J H SAIKIA	PP, ASSAM
	WITH CrI.Rev.P./55/2025	SRI BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	MR. U C RABHA (R-1) MR. S M SARMA (R-1)
2	I.A.(CrI.)/210/2025 in CrI.Rev.P./56/2025	BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR J H SAIKIA	
	WITH CrI.Rev.P./56/2025	SRI BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR JAKIR HUSSAIN SAIKIA	MR. U C RABHA (R-1) MR. S M SARMA (R-1)
MOTION (BA)				
3	Bail Appln./1763/2025	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
4	Bail Appln./1773/2025	KHABIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
5	Bail Appln./1774/2025	JHANTU SAHA ALIAS RAJ Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./1779/2025	BASANTA DIHINGIA ALIAS MOON Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
7	Bail Appln./1781/2025	RISHAB KUMAR RAY Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA A DEKA P MOHESWARI	PP, ASSAM
8	Bail Appln./1782/2025	MD. ASHIQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

MOTION (AB)

9	AB/1190/2025	SRIMATI MANJU SONI Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
10	AB/1193/2025	HAZRAT ALI AND ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
11	AB/1194/2025	PORJIT CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. G TAMULI	PP, ASSAM
12	AB/1195/2025	ABDUL KHALEK AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
13	AB/1197/2025	KAJI ALIAS OMAR KAJI ALIAS AMAR KAJI Versus THE UNION OF INDIA	MR. N J DUTTA MR A BASUMATARY	SC, NCB
14	AB/1199/2025	RITUSHREE PAUL Versus THE STATE OF ASSAM	MR. N NATH MS N RABHA	PP, ASSAM
15	AB/1200/2025	MOTIAR ALI Versus THE STATE OF ASSAM	MR N ZAMAN MR. H RAHMAN	PP, ASSAM
16	AB/1201/2025	SRI PABITRA SAIKIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY K. SUMI	PP, ASSAM
17	AB/1203/2025	ABDUR REZZAK AND ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN MS J YESMIN	PP, ASSAM
18	AB/1204/2025	DIGANTA BORAH AND ANR Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Rev.P./197/2024	PRANABJYOTI SARMA Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MS. P BORAH(R-2) MR. T BARUKIAL (R-2) PP, ASSAM
20	Crl.Pet./720/2024 WITH LCR 1 FILE, FIXED	KARIM UDDIN AHMED @ MD. KARIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MR. D S DEKA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./744/2025 WITH CASE RECORD(SCANNED COPY)	SANJIP URANG @ SANJIB URANG @ BATCHA, Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
22	Bail Appln./1483/2025 FIXED	BABUL AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
23	Bail Appln./1567/2025 FIXED	BIJESH SINGHA Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	PP, ASSAM
24	Bail Appln./1618/2025 FIXED	NABA DEKA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
25	Bail Appln./1662/2025 WITH OFFICE NOTE, FIXED	BITTU KUMAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
26	Bail Appln./1698/2025 FIXED	MD HANIFUR RAHMAN ALIAS HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

27	WITH Bail Appln./1602/2025	HANIFUR RAHMAN ALIAS HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
28	WITH Bail Appln./1686/2025	MD HANIFUR RAHMAN @ HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/2240/2024 (PERSONAL APPEARANCE), OFFICE NOTE, FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
30	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
31	AB/3425/2024 WITH OFFICE NOTE, FIXED	SARIMUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
32	AB/227/2025 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM
33	AB/323/2025 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/594/2025 FIXED	KULOJYOTI KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
35	AB/610/2025 WITH OFFICE NOTE, FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR A ISLAM(R-2) M ISLAM (R-2) M ISLAM (R-2) PP, ASSAM
36	AB/948/2025 FIXED	JANMONI BEGUM AND ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
37	AB/997/2025 FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
38	AB/1011/2025 FIXED	PRASANNA CHETIA Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH	PP, ASSAM
39	AB/1012/2025 FIXED	BUL CHETIA AND ANR Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH	PP, ASSAM
40	AB/1056/2025 FIXED	MAYNA BALA RAY Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
<u>ORDERS</u>				
41	I.A.(CrI.)/665/2024 in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
42	WITH I.A.(CrI.)/195/2025	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

43 [Crl.Pet./35/2025](#)
WITH LCR 2 FILES, B/O

SHINE ENTERPRISE
Versus
FUTURISTIC INDUSTRIAL DEVELOPMENT
BUREAU (FIDB)

MR. U K BARMAN
MR H ALI
MR D PEGU
MR. R KONWAR

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/400/2016 WITH LCR	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MRB KAUSHIK MR.K TADO	MR. R K JAIN (R-1)
2	CRP/8/2023	RAJKUMAR KEJRIWAL AND ANR Versus DIN DAYAL AGARWAL AND ANR	MR. S P ROY JYOTISH DAS	MR. M DUTTA MS S DEV
3	CRP(IO)/141/2023 WITH LCR	CHENIRAM KALITA Versus NARENDRA KALITA	MR. D C C PHUKAN MS D DEVI	
4	CRP(IO)/259/2024 FIXED	MD. ISLAMUDDIN LASKAR Versus MUSSTT LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR. S D PURKAYASTHA(R-1) MS S.S.BORA(R-1)
	WITH I.A.(Civil)/2220/2024 in CRP(IO)/259/2024	MD. ISLAMUDDIN LASKAR Versus MUSSTT LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	
5	FAO/31/2025	M/S PROTECH HOUSING AND 10 ORS. Versus INDUSIND BANK AND 7 ORS.	MR. S P ROY MR A K RAI MS. V RAI MR.T YADAV	
	WITH I.A.(Civil)/1683/2025 in FAO/31/2025	M/S PROTECH HOUSING AND 10 ORS Versus INDUSIND BANK AND 7 ORS	MR. S P ROY MR A K RAI MS. V RAI MR.T YADAV	
6	MACApp./106/2025	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR. K K DEY	MR. A J SAIKIA (R-7) MR. A K GUPTA M CHETIA (R-7)
	WITH I.A.(Civil)/1609/2025 in MACApp./106/2025	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR V K BAROOAH	MR. A K GUPTA
7	MACApp./215/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUNI GOWALA AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

8	WITH I.A.(Civil)/1666/2025 in MACApp./215/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUNI GOWALA AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	MACApp./216/2025	UNITED INDIA INSURANCE CO. LTD. Versus DIPIKA RAY AND 4 ORS.	MS L SHARMA	
9	WITH I.A.(Civil)/1667/2025 in MACApp./216/2025	UNITED INDIA INSURANCE CO. LTD. Versus DIPIKA RAY AND 4 ORS.	MS L SHARMA	
	MACApp./217/2025	NATIONAL INSURANCE CO. LTD. Versus KAMALA BEGUM AND 4 ORS	MR T KALITA MR. A KAKATI	
10	WITH I.A.(Civil)/1670/2025 in MACApp./217/2025	NATIONAL INSURANCE CO. LTD. Versus KAMALA BEGUM AND 4 OTHERS	MR T KALITA MR. A KAKATI	
	MACApp./218/2025	ORIENTAL INSURANCE COMPANY LTD. Versus SAHIDA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	WITH I.A.(Civil)/1674/2025 in MACApp./218/2025	ORIENTAL INSURANCE COMPANY LTD. Versus SAHIDA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		ORDERS		
11	MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTAR-1 MR.R S MISHRA(R-1)
	WITH I.A./259/2016 in MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
12	WITH I.A./260/2016 in MFA/28/2004	NEW INDIA ASSURANCE CO LTD Versus SARU ALI AND ORS	MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
	CRP/217/2012 CAVT. NO. 534/2012	AGARWAL TEA COMPANY Versus ON THE DEATH OF SAIENDRA KUMAR SAIKIA, HIS LEGAL HEIRS and ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MISS G BAJAJ	MR.C BARUAH MR.P J SAIKIA MR.D BARUAH MR.A K GUPTA MR.B BARUAH MS.J BEGUM FOR CAVEATOR
13	CRP/254/2014 CAVT. NO. 786/14 WITH LCR	MANIK CHAND PATOWA Versus SEKHAR ROY and 5 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY (R1-R5) MS. B SARKAR (R1-R5) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
	CRP(IO)/130/2016 WITH LCR	SRI SUJIT LOADH Versus SMTI. APARNA DAS AND 5 ORS	MS.B SARKAR MR.S DEY	MR.H R A CHOUDHURYR- 2, 6i-6iii MR.F U BORBHUIYA(R- 2, 6(i)- 6(iii))
15	CRP/179/2016 WITH LCR	ON THE DEATH OF MD. NAZRUL HAQUE, HIS LEGAL HEIRS and 3 ORS Versus ON THE DEATH OF MD. ABDUL BASID,	MS.R CHOUDHURY MS.E YASMIN	MR.S S SHARMA MR.B J MUKHERJEE(R- 1.1,1.2,1.3,1.5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R- 1.1,1.2,1.3,1.5)
	CRP/224/2016 WITH LCR	PARAMESH DAS Versus ABHINAB DAS and 6 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ	MR. B K BHAGAWATI (R4)
17	CRP/409/2016 WITH LCR	DHANANJOY BHATTACHARJEE Versus BISWAJIT DAS and 11 ORS	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MS.A BEGUM(R- 1-5) MRS.R CHOUDHURY(R- 1-5)

18	MACApp./32/2017 WITH LCR	MRS KUSUM BALA NATH and 2 ORS Versus DHRUBAJIT KALITA and 2 ORS	MS.S ROY MR.C M MAHANTA MS.D PAUL	MS.N MODI(R-3) MS.M CHOUDHURY(R-3) MR.N KALITA(R-3) MR.S DUTTA(R-3) MR.S DUTTA(R-3) MR.C SHARMAR-3
19	CRP/132/2017 WITH LCR	ON THE DEATH OF PRITI RANI NANDI, HER LEGAL HEIRS- PARIMAL KUMAR NANDI AND 4 ORS Versus PRADIP CHAKRABORTY	MS.F AHMED	
20	MACApp./142/2017 WITH LCR	MD AZAN ALI and 2 ORS Versus THE CHIEF GENERAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD and ANR	MR. S MUKTAR MR. Z IQBAL MR.S RAHMAN	MR. R C PAUL (R1) MR.A AHMEDR-1 MS L DAS (R1)
21	MACApp./159/2017	PIANUS SAIKIA MINOR Versus THE NATIONAL INSURANCE CO. LTD. and 4 ORS,	MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR.K K BHATRA(R-1) MR.A J SAIKIA(R-3) MR.R K BHATRA(R-1) MR.S S ROY(R-2) MR.D SAUD(R-2) MR.R HAZARIKA(R-2) MR.N N BHUYAN(R-3) MS.P HUJURI R-1 MR.U K DUTTA(R-3) MR.B KAKATI(R-3) MR.K BORAH(R-3) MR.B KASHYAP(R-3)
22	MACApp./405/2019 WITH LCR	JAY PRAKASH SHARMA AND ANR Versus SMTI. BARNALI MAZUMDAR AND ANR	MR. A K MAHESWARI	MR. A R SHOME MR A J GHOSH
23	Mat.App./7/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
24	CRP/60/2022 WITH LCR	MD. ALIAS Versus ON THE DEATH OF ANAT RAM TELI @ SAHU, HIS LEGAL HEIRS AND ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	MR. A R SHOME (r-3,4) MR A J GHOSH (r-3,4)
25	I.A.(Civil)/1320/2022 in CRP/131/2019 (D/O), WITH LCR in CRP/131/2019	BIPUL GATIRI Versus FANIDHAR PAO @ PHANIDHAR PAO	MR. S R GOGOI	
26	FAO/22/2024	AMIT DHELIA AND ANR Versus JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R BARUAH (r-1,2) MR. A IKBAL (r-1,2) MS. M NATH (r-1,2) MS S SIDDIQUA (r-1,2)
	WITH I.A.(Civil)/1009/2024 in FAO/22/2024	AMIT DHELI AND ANR Versus JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	WITH I.A.(Civil)/1557/2024 in FAO/22/2024	JINNA ALI AND ANR Versus AMIT DHELI AND ANR	MS. M NATH MR A IKBAL MS S SIDDIQUA	MR. SAILENDRA DEKA
27	WITH CRP(IO)/210/2024	AMIT DHELIA AND 3 ORS Versus ROFIQUE HUSSAIN AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A R SHOME (r-1,2) MR A J GHOSH (r-1,2) PRIYANKA DAS (r-1,2)
28	MFA/42/2024 WITH LCR, FIXED	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
29	MFA/48/2024 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SMT KAUSHALYA GURUNG and 7 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MS. S SENAPATI MR. W SHARMA (R5-R7) MR. K ROY CHOWDHURY (R5- R7)
	WITH I.A.(Civil)/469/2020 in MFA/48/2024	NATIONAL INSURANCE CO. LTD. Versus SMT. KAUSHALYA GURUNG and 7 ORS,	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	

30	CRP(IO)/50/2024	CHARANDEEP SINGH Versus NAVADEEP SINGH AND 4 ORS	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	MR. U J SAIKIA (R1-R4) MR. J K GOSWAMI (R-5) MS M DAS (R1-R4)
31	CRP/84/2024 WITH LCR	MD RANA ALAM Versus AMARENDRA NARAYAN DEB	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR. C S RAY
32	CRP(IO)/305/2024 FIXED	DILIP KUMAR BARUAH Versus DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	MR H NATH (R-1) MR. R SARMA(R-1) MR N SARMA (R-1)
33	CRP(IO)/471/2024 WITH LCR	M/S SHIVAM CONSTRUCTION AND ANR Versus SUDIPTA KUMAR BHUYAN AND ANR	MR. S K SINGHA MR. S M BARUAH MR T K DAS	
34	CRP(IO)/506/2024 WITH LCR	SHYAM PRASAD BURAGOHAIN @ MUKUT Versus SMTI MANJU BURAGOHAIN AND 7 ORS	MR P KATAKI MRS R BEGUM	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA(R-1) MR. A BORUA(R-1) MR T GOGOI(R-1)
35	CRP(IO)/525/2024 WITH LCR	BABUL HUSSAIN Versus REJIYA KHATUN BIBI AND 2 ORS	MR A ISLAM MR M RANA	MR. D A KAIYUM (R-1,2,3) MR. M S MONDAL(R-1,2,3)
36	I.A.(Civil)/852/2024 WITH LCR in CRP/26/2024 WITH CRP/26/2024	ON THE DEATH OF SHRI SAWARMAL KEJRIWAL, HIS LEGAL HEIRS RAKESH KEJRIWAL AND ANR. Versus VIKRAMJIT BARUAH, ON THE DEATH OF SHRI SAWARMAL KEJRIWAL, HIS LEGAL HEIRS RAKESH KEJRIWAL AND ANR. Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR MR. A DHAR MD F FARIDI FOR CAVEATOR
37	I.A.(Civil)/2606/2024 in CRP/47/2023 WITH CRP/47/2023	DURGA BAHADUR CHETRY Versus KHARGA BAHADUR CHETRY, DURGA BAHADUR CHETRY Versus KHARGA BAHADUR CHETRY	MR. B K DAS MR H P GUWALA H P NEOG	
38	I.A.(Civil)/421/2025 in CRP(IO)/159/2023 WITH CRP(IO)/159/2023	SMTI MAYA SAHA AND 3 ORS Versus SHUSANTO KR SAHA SMTI MAYA SAHA AND 3 ORS Versus SHUSANTO KR SAHA AND ANR		MR. R K JAIN (R-1) MR. R K JAIN (R-1) TULIKA BORAH(R-1) TULIKA BORAH(R-1)
39	I.A.(Civil)/570/2025 in Intest.Cas./15610/2024 WITH Intest.Cas./15610/2024 (Filing Number)	SALEHA BEGUM @ SALEHA HOQUE AND 2 ORS Versus RASHIDA KHATUN @ RASHIDA BEGUM @ RASHIDA HOQUE AND 2 ORS SALEHA BEGUM @ SALEHA HOQUE AND 2 ORS Versus RASHIDA KHATUN @ RASHIDA BEGUM @ RASHIDA HOQUE AND 2 ORS	MR. A ROSHID MR. A ROSHID	
40	I.A.(Civil)/1452/2025 in MACApp./354/2017 (D/O) in MACApp./354/2017 WITH I.A.(Civil)/2957/2024	SMTI PUJA PAUL Versus TATA AIG GENERAL INSURANCE COMPANY LTD TATA AIG GENERAL INSURANCE COMPANY LTD Versus SMTI PUJA PAUL AND 3 ORS.	MR. S CHAUHAN MS. M SAIKIA	MR. R GOSWAMI

41	I.A.(Civil)/1475/2025 FIXED in MACApp./4618/2025 WITH MACApp./4618/2025 (Filing Number)	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus NIBEDITA UPADHYAI AND 4 ORS THE TATA AIG GENERAL INSURANCE CO LTD Versus NIBEDITA UPADHYAI	MRS L SHARMA MR. K K BHATTA ALOK KUMAR BHATTACHARYYA	MR. P SARMAH (R-1,2,3) MR. B CHAKRAVARTY(R-1,2,3) MR. S UPADHAYA(R-1,2,3) M SHARMA(R-1,2,3) MR A N IQBAL(R-1,2,3)
42	I.A.(Civil)/1663/2025 in MACApp./757/2025 WITH MACApp./757/2025 (Filing Number)	JARINA BIBI Versus ROHIZUR RAHMAN AND 2 ORS JARINA BIBI Versus ROHIZUR RAHMAN AND 2 ORS	MR. M TALUKDAR B SARMA MR. M TALUKDAR	
43	I.A.(Civil)/1675/2025 in MACApp./5762/2025 WITH MACApp./5762/2025 (Filing Number)	SMT RUMA DEVI Versus MD MAINUL HAQUE CHOUDHURY AND 2 ORS SMT RUMA DEVI Versus MD MAINUL HAQUE CHOUDHURY	MR. S K BHATTACHARYYA MR H MAURYA MR. H L MAURYA BLESS SINHA	
44	I.A.(Civil)/1676/2025 in MACApp./996/2025 WITH MACApp./996/2025 (Filing Number)	MAINUL @ MAINAL ALI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. MAINUL ALIAS MAINAL ALI Versus THE NEW INDIA ASSURANCE CO LTD AND ORS	MR. M TALUKDAR B SARMA MR MITHUN TALUKDAR	
45	I.A.(Civil)/1679/2025 in MACApp./6141/2025 WITH MACApp./6141/2025 (Filing Number)	SRI BHABESH CHANDRA DEKA Versus SRI MANASH KUMAR DAS AND 2 ORS BHABESH CHANDRA DEKA Versus SRI MANASH KUMAR DAS AND ORS	DR. U BARUAH RANJU R S BARUAH MR. A BHATTACHARYYA ABHILASH BHATTACHARYYA	
46	I.A.(Civil)/1697/2025 in MACApp./5291/2025 WITH MACApp./5291/2025 (Filing Number)	SAMI SENAPATI @ SUMI SENAPATI AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. SAMI SENAPATI ALAIS SUMI SENAPATI Versus NEW INDIA ASSURANCE CO LTD	MR. A R AGARWALA MR ADITYA AGARWALA ATMA RAM AGARWALA	
47	I.A.(Civil)/1710/2025 in MACApp./6169/2025 WITH MACApp./6169/2025 (Filing Number)	HIRAMA GOGOI @ HIRAMAY BARUAH AN ANR. Versus KABITA MAIBANGSA AND 3 ORS. HIRAMA GOGOI ALIAS HIRAMAY BARUAH Versus KABITA MAIBANGSA AND ORS	MR. M R SODIAL MR K BROOK MR MEHBOOB RAHMAN SODIAL	
<u>HEARING</u>				
48	FAO/15/2024 FIXED	MONISHA BORAH PHUKAN @ MONISHA BORAH Versus CHINMOY PHUKAN	MR. P P DAS	MR. A K GUPTA MR. R S MISHRA MS B SARMA
<u>STAY MATTERS</u>				
49	CRP(IO)/412/2023	NARESWAR DEKA Versus MUKUT KALITA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH MR I P CHHETRI	

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V, RSA MATTERS AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6963/2022 FIXED	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. M DEY SC, A G V B
2	Crl.Pet./98/2023 FIXED	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
3	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	SC, CO OP MR. S K TALUKDAR (R- 3,4,5) MS S DAS (R-1,2)
4	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
5	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM MR P NAYAK (R-4 & 5) SC, REVENUE
6	Crl.Pet./378/2024 WITH LCR 1 FILE(SCANNED COPY)	NGURANG TALUK Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. A R GOGOI	PP, ASSAM
7	Crl.Pet./1081/2024 B/O	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR. R SEKHAR MRS R BEGUM MS. A LALA	MR. M K DAS (R-2) MR. P SAIKIA (AS LEGAL- AID-COUNSEL FOR R-2) MS. C SAIKIA (R-2) S J DUTTA (R-2) PP, ASSAM
8	WP(C)/2435/2024 FIXED	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	MR. D P BORAH (R-4) MR B PAUL (R-4) SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
9	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)

10	Crl.Rev.P./15/2025 FIXED	ALFAJ ALI Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MONTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
11	CRL.A(j)/51/2025	AJIT PRAJA Versus THE STATE OF ASSAM		PP, ASSAM
12	Crl.Pet./380/2025 FIXED	JAMIRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	MR P K DAS(R-2) MR. M BARUAH (R-2) PP, ASSAM
BAIL HEARING (BA)				
13	Bail.Appln./1454/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AZIZ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
14	Bail.Appln./1581/2025 FIXED	FAJJUL KHAN Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
ORDERS				
15	WP(C)/1597/2024 PART-HEARD, , AT 2:00 PM, BY SLIP	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
16	WP(C)/7/2018 (FOR DISMISSAL), FIXED	RAMCHANDRA KONCH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	GA, ASSAM
17	Cont.Cas(C)/87/2020	MUKUTANANDA DAS AND 2 ORS. Versus BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
18	WITH Review.Pet./45/2024 IN WP(C) 4507/13 (D/O)	THE DISTRICT COMMISSIONER Versus MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	
19	I.A.(Civil)/555/2020 in RFA/41/2013 (D/O) in RFA/41/2013	MRINMOY BARUAH Versus M/S INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. D GOSWAMI	SC, BPCL SC, I O C SC, ASIDC
	WITH I.A.(Civil)/556/2020	MRINMOY BARUAH Versus M/S INDIAN OIL CORPORATION LTD. AND 3 ORS,	MR. D GOSWAMI	SC, BPCL SC, I O C SC, ASIDC
20	Crl.A./285/2022 2 Y 8 M 29 D :WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/673/2022 in Crl.A./285/2022	SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
	WITH I.A.(Crl.)/673/2022 in Crl.A./285/2022	SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
21	CRL.A(j)/6/2023 2 Y 8 M 29 D :	BIKRAM TERON Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
22	RFA/8/2023 WITH LCR	ASOMIYA PRATIDIN AND 3 ORS Versus R. T. JINDAL.	MR. U B SARMA MRS. G SARMA MR. G MISHRA	MR. S CHAMARIA MR A N SARMAH MR. D DAS
23	Crl.Pet./343/2024 B/O	MULCHAND BHERULAL CRUSHING PRIVATE LIMITED AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR D SARMA	PP, ASSAM

24	I.A.(CrI.)/619/2024 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	WITH CrI.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
25	I.A.(CrI.)/696/2024 B/O in CrI.Rev.P./5953/2024	DEBOJIT DAS Versus ANJANA DAS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	MR. A K HUSSAIN MR. B HUSSAIN
	WITH CrI.Rev.P./5953/2024 (Filing Number)	DEBOJIT DAS Versus ANJANA DAS (B)	MR. S C BISWAS	
26	I.A.(Civil)/1362/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH RSA/57/2005	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
	WITH I.A.(Civil)/1363/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH I.A.(Civil)/1364/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
27	CrI.A./127/2025 WITH LCR 5 FILES	FULJAR ISLAM ALI @ MD ISLAM ALI Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. R ISLAM MR. M S MONDAL	PP, ASSAM
	WITH I.A.(CrI.)/362/2025 in CrI.A./127/2025	FULJAR ISLAM ALI @ MD ISLAM ALI Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. R ISLAM MR. M S MONDAL	PP, ASSAM
28	CrI.Pet./219/2025 WITH LCR 1 FILE AND CASE DIARY, FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS A MESEN N J DAIMARI A BOTSULUM	PP, ASSAM
29	I.A.(CrI.)/403/2025 WITH LCR 4 FILES AND CASE DIARY, FIXED in CrI.Rev.P./117/2025	NAGRA BRAHMA ALIAS BORO Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
	WITH CrI.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO, Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	MR. D GOGOI (R-2) PP, ASSAM

	WITH I.A.(Cr.)/331/2025 in CrI.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
30	CrI.Pet./422/2025 WITH LCR 1 FILE, FIXED	DR. (MS) SHARADI SHREEMOYEE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR P K BASU MS. K DEY	PP, ASSAM
31	I.A.(Cr.)/545/2025 in CrI.Rev.P./4414/2025	SRI DIPANKAR DAS Versus SMTI LAVITA DEKA	MR. M BHAGABATI MS. B TALUKDAR M P DAS	
	WITH CrI.Rev.P./4414/2025 (Filing Number)	SRI DIPANKAR DAS Versus SMTI LAVITA DEKA	MR MONOJ BHAGABATI	
32	I.A.(Cr.)/547/2025 in CRL.A(J)/110/2019	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASAN	MR. U CHOUDHURY PP, ASSAM
	WITH CRL.A(J)/110/2019	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
33	I.A.(Cr.)/548/2025 in CrI.Rev.P./3478/2025	CHANDAN SINGHANIA Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA	PP, ASSAM
	WITH CrI.Rev.P./3478/2025 (Filing Number)	CHANDAN SINGHANIA Versus THE STATE OF ASSAM	MD SAMINUL HOQUE	
34	I.A.(Cr.)/549/2025 in CrI.Rev.P./4506/2025	SRI PRANAB DHAR Versus SMT PINKY DHAR	MR. S S S RAHMAN MR. S S A RAHMAN MR. H ALI MS B H SHIRIN	
	WITH CrI.Rev.P./4506/2025 (Filing Number)	SRI PRANAB DHAR Versus SMT PINKY DHAR	BEGUM HABIBA SHIRIN	
35	I.A.(Cr.)/553/2025 in CrI.Rev.P./4470/2025	PRANAB DHAR Versus PINKY DHAR	MR. S S S RAHMAN MR. S S A RAHMAN MR. H ALI MS B H SHIRIN	
	WITH CrI.Rev.P./4470/2025 (Filing Number)	PRANAB DHAR Versus PINKY DHAR	BEGUM HABIBA SHIRIN	
36	I.A.(Cr.)/554/2025 in CrI.Rev.P./4713/2025	SRI SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM AND ANR	MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
	WITH CrI.Rev.P./4713/2025 (Filing Number)	SRI SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM	MR. BULBUL HUSSAIN	
	WITH I.A.(Cr.)/4711/2025 (Filing Number)	SRI SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM	MR. BULBUL HUSSAIN	
37	I.A.(Civil)/1262/2025 in RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
	WITH RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	

38	I.A.(Civil)/1673/2025 in RSA/4979/2025	BHUPEN INGTI Versus AJNUR ALI AND ANR	MR. I CHOUDHURY R L CHUTIA M INGTI	
	WITH RSA/4979/2025 (Filing Number)	BHUPEN INGTI Versus AJNUR ALI AND ORS	RAJIB LUSHAN CHUTIA	
		HEARING		
39	Crl.Pet./1141/2024 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	MR. D NATH (R-2) MS. M SHARMA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Friday, 30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1549/2025 WITH OFFICE NOTE	MD. AMIR KHAN AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1121/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAYAN DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
3	Bail Appln./1425/2025 WITH CASE RECORD(SCANNED COPY), B/O	SOIFUDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	TAWHID LASKAR A BORBHUYAN	MR. D K AGARWALA (R-2) PP, ASSAM
4	Bail Appln./1436/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAKIR DEWAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./1439/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HAI @ NENGA Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM
6	Bail Appln./1473/2025 FIXED	SMTI MOHINI DAS ALIAS MUHINI DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY K. SUMI	PP, ASSAM
7	Bail Appln./1518/2025 FIXED	RABI @ RAVI MISHRA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
8	Bail Appln./1554/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TOFIK ALI Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
9	Bail Appln./1584/2025 WITH OFFICE NOTE, FIXED	SRI AJIBOR ALI @ AJIBUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR M HOQUE	PP, ASSAM
10	Bail Appln./1598/2025 WITH OFFICE NOTE, FIXED	MRIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
11	Bail Appln./1627/2025 FIXED	KUSHAL DAS Versus THE STATE OF ASSAM	MR S HOQUE D J BARMAN	PP, ASSAM
12	Bail Appln./1636/2025 WITH OFFICE NOTE, FIXED	CHENA RAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

13	Bail.Appln./1642/2025 WITH OFFICE NOTE, FIXED	NAJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail.Appln./1643/2025 WITH OFFICE NOTE, FIXED	NAJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
15	AB/502/2025 FIXED	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
16	AB/1060/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PROSENJIT ROY Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
17	AB/1092/2025 FIXED	SAIDUL ISLAM ALIAS CHAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI MR M HOQUE	PP, ASSAM
ORDERS				
18	Crl.L.P./19/2024 in Crl.A./4423/2024	DIPAK KUMAR CHAKRABARTY Versus KALPAJYOTI NEOG AND ANR.	MR A SAIKIA	MS H B BARMAN MR P DAS MS N BARUAH PP, ASSAM
	WITH Crl.A./4423/2024 (Filing Number)	DIPAK KUMAR CHAKRABARTY Versus KALPAJYOTI NEOG AND ANR (H)	MR A SAIKIA	
19	Crl.A./412/2024 WITH LCR 4 FILES, OFFICE NOTE	HANNAN ALI @ HANNAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S SINHA MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
	WITH I.A.(Crl.)/1206/2024 in Crl.A./412/2024	HANNAN ALI @ HANNAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S SINHA MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
20	I.A.(Crl.)/824/2024 WITH LCR 4 FILES in Crl.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH Crl.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
21	Crl.A./7/2025 WITH LCR 4 FILES, OFFICE NOTE	SATYENDRA KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/12/2025 in Crl.A./7/2025	SATYENDRA KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
22	Crl.A./10/2025 WITH LCR 4 FILES, OFFICE NOTE	ABDUS SAMAD DEWAN Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR A TEWARI MR T THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/14/2025 in Crl.A./10/2025	ABDUS SAMAD DEWAN Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR A TEWARI MR T THAKURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025